

Misuse of Funds in Central Council for Research in Yoga and Naturopathy

10195. PROF. VIJAY KUMAR MALHOTRA:
SHRI RAM SAGAR (Saidpur):

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether complaints regarding misuse of funds and damaging of equipments by the Director of Central council of Research in Yoga and Nuroopathy has been received;

(b) if so, the details thereof:

(c) whether Government propose to investigate the matter, if so, the details thereof;

(d) whether there have been complaints of other yogas centres in the country, if so, what action was taken on these Complaints;

(e) if not, the reasons for the same; and

(f) whether Government propose to look into the entire affairs of the yogas institute with a view to eliminate the irregularities and malpractices therein and to improve the functioning of the institute?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) No, Sir.

(b) and (c). do not arise.

(d) No Sir.

(e) Does not arise.

(f) since no irregularities and malprac-

tices have been reported; no such proposal is under consideration of the Govt.

Financial Assistance to Handloom Sector

10196. SHRISHANTILAL PURUSHOTAM DAS PATEL: Will the Minister of TEXTILES be pleased to state:

(a) whether the handloom sector is getting loans from National Bank for Agriculture and Rural Development under refinancing schemeto only cooperative units;

(b) whether finance to handloom working under Handloom Development Corporation is not getting loans under the above acheme.

(c) if so, whether Government propose to provide credit facilities to them also; and

(d) if so, the the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) the handloom weavers in the individual sector working with State Handloom Development Corporations are eligible for financial assistance from the commercial banks according to RBI norms. State Corporations are also provided with assistance both the Central and State Governments to extend input and marketing support to the individual weavers.

(c) No, Sir.

(d) Does not arise.

[Translation]

Deaths Due to Spurious Liquor

10197. PROF. RASA SINGH RAWAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of lives claimed by hooch last year i. e. 1989 in the country;

(b) the number of persons prosecuted for selling spurious liquor;

(c) the measures adopted by Government to check recurrence of such incidents in future; and

(d) whether Government propose to enforce 'prohibition' in the country?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d). Information is being collected and will be laid on the table of the Sabha.

[English]

Substituted Drugs Dispensed in Delhi Hospitals

10198. DR. BHAGWAN DASS RATHOR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government hospitals in Delhi are dispensing substituted drugs against the actually prescribed drugs whose composition is invariably different:

(b) if so, whether such substitution of drugs having different compositions are permitted under the Drug and Cosmetic Act; and

(c) the steps taken by government to make available the medicines prescribed by the specialists to CGHS beneficiaries?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) No, Sir.

(b) Does not arise.

(c) All the listed formulary medicines are made available to all the CGHS beneficiaries through the dispensaries. In case, any time is not available, the same is procured from Super Bazar and supplied to the beneficiaries. In the event of non-supply by the Super Bazar also, the patient is authorised to procure the same from open market and get the expenditure reimbursed. In an emergent need, Medical Officers of the dispensaries are also authorised to issue authority slips to beneficiaries for Super Bazar.

Cotton Destroyed Due to Mismanagement

10199. SHRIGANGA CHARAN LODHI: Will the Minister of TEXTILES be pleased to state:

(a) whether it has been reported that at Earthertan Cotten Mills, Kanpur, Uttar Pradesh a thousand meters of cotton has been destroyed; and

(b) if so, the reasons therefor and the total loss suffered by the mill?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No cotton has been destroyed in Atherton West Mills, Kanpur, a textile mill under National Textile Corporation (U.P) Ltd.

(b) Does not arise.

[Translation]

Expert committee on Abid Hussain Committee Report.

10200. SHRI PHOOL CHAND VERMA:
SHRI R. N. RAKESH:

Will the Minister of TEXTILES be pleased to state: